

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. As reported by the Pune Municipal Corporation, activists from Baner Area Sabha have filed litigation under Public Interest Litigation (PIL)-41 of 2011 in the High Court, Mumbai. The PIL is against 'Storm Water Drainage Project' under Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Hon. High Court has given an interim stay order on 05.05.2011 to not to proceed further with any construction on any river bed in the aforesaid project. Accordingly, work on the project has been stopped.

As per the directives of Hon. High Court, the team from Ministry of Environment and Forests have made 2 visits in the month of October and November, 2011 before submitting their report in Hon. High Court.

(c) to (e) To spread awareness about the River restoration project, Pune Municipal Corporation had conducted several presentations, meetings with Non Government Organizations (NGO's) and citizen across various platforms involving political leaders, Rotary Club meetings, newspapers etc. as per details below:—

1. Presentation was given during the meeting on 3rd June, 2010 in which various stakeholders, NGO's, consultants, industrialists, PMC officials, Irrigation department, media press etc. were present.
2. Meeting at Indradhanushya Environment Education and Citizenship Centre of PMC dated 26 August, 2011 in presence of political leaders, Baner Area Sabha members, Jalbiradari, NGOs and consultants. The detailed presentation of river restoration project was given.
3. Various local newspaper have given coverage about this project, e.g. Sakal, Mid-Day, Times of India, Indian Express, Pudhari, Prabhat etc.
4. Electronic TV media also covered news item on the said project.

**Providing financial assistance to municipalities of
Surat and Ahmedabad**

310. SHRI BHARATSINH PRABHATSINH PARMAR :
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry is aware that means of employment are available at a large scale in Surat and Ahmedabad due to rapid industrialization resulting in migration of people to these cities from other parts of the country in search of employment and there is a need to increase the basic amenities of these cities;

(b) the amount of financial assistance to be provided to municipalities of these cities by the Ministry to provide basic amenities to the people and by when it is likely to be provided; and

(c) whether any grant or loan is being taken from the World Bank in this regard; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) With increased employment opportunities in cities across India, there is a tendency of migration to cities, including the cities of Surat and Ahmedabad. Jawaharlal Nehru National Urban Renewal Mission (JNNURM), a reform driven scheme was launched on 3rd December, 2005 with the objective of fast track development of cities across the country, focusing on bringing about efficiency in urban infrastructure service delivery mechanism, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens and to ensure sustainable development of cities during the Mission period 2005-12. Under Urban Infrastructure and Governance (UIG) Sub-Mission of JNNURM, 65 Cities/Urban Agglomerations (UAs) have been selected on the basis of population as per Census, 2001. Surat and Ahmedabad are included amongst these Mission Cities. The details of Additional Central Assistance (ACA) provided to Surat and Ahmedabad are as under:—

(Rs. in lacs)

Name of the City	Number of projects sanctioned	Total cost	Total ACA	ACA released so far	ACA to be released
Surat	25	181828.77	90914.39	66521.79	24392.60
Ahmedabad	26	239072.20	83675.26	58911.09	24764.17

In addition, purchase of 730 buses has also been sanctioned for Ahmedabad and an amount of Rs. 39.08 crore has been released as on date.

(c) No, Sir.

**WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS
SET FOR THE 22ND NOVEMBER, 2011***

WRITTEN ANSWERS TO STARRED QUESTIONS

NOC for Greenfield International Airport at Navi Mumbai

†*1. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

*The sitting of the Rajya Sabha on Tuesday, the 22nd November, 2011 was adjourned as a mark of respect to the Memory of Dr. Ram Dayal Munda and Shri Silvius Condpan, sitting Members. Answers to Questions put down in the list for that day were laid on the Table of the House on Wednesday, the 23rd November, 2011.

†Original notice of the question was received in Hindi.